

that the Telangana people do not deserve a separate Telengana and they want to perpetuate this rule. During this election hon. Mr. Chavan had fixed up a programme for visiting but he did not go there because it was he who sent the Central Reserve Police as Home Minister and possibly he was afraid of what would happen to him, I could only surmise.

The people of Hyderabad want two or three things here and now. We want separation of the State immediately. We have shown it by democratic methods, instead of fighting is out in the streets. In the mid-term elections it has been shown and in also the Assembly elections for Hyderabad and Siddipet, the Government could not get any seats, they lost by more, than 20,000 votes.

For the Parliamentary elections, in spite of the support that Shrimati Indira Gandhi got all over the country, in spite of the fact that all our borders are commanded by Shrimati Indira Gandhi's followers here, we in Telengana could not be taken in by Indira Jai. We have fought bravely in the elections and our people have supported us for the simple reason that they have suffered, sacrificed all these years. In spite of this, in spite of showing our desire for separation in a democratic method, that democracy is not sustained. And if democratic opinion is not allowed to sustain, and if the expression of one and a half crores of people is given the go-by, where would the sanctity for democracy? If the Supreme Court judgments are not acted upon, if the judgment of the people is not heard, and justice is not done to the people, when so much of injustice has been perpetrated for the last 14 years, What are we to tell the Government?

MR. SPEAKER : Please conclude. I have given you more time already.

DR. G. S. MELKOTE : The president of India came to Hyderabad and said that he would intervene and try to do something and see that the Telengana people get justice, but is this the type of justice that we should get in a democracy? What is the meaning of this democracy where the ideas of non-violence and democracy are given expression to and supported but not acted upon?

We have proved by the ballotbox ; instead of a streetfight; we have shown democratically that we deserve this justice here, and we have shown that democratic conditions exist in Hyderabad.

We have been working with the Congress for the past 40 years, but we are now sitting in the opposite benches. The youth of Telengana who have not known the ruling Congress who have not worked with them, are very restive today. They will create conditions which the Government will not like which we shall not like. Will the Government allow this to happen?

I only plead that this Government should take cognizance of the whole situation. It is not a question of the distribution of surplus, it is not a question of employment; it is not a question of which government comes to power. Four and a half crores of Telugu speaking people have got to live in amity and peace.

I am pleading before the Members here that two States should be formed-Telengana and Andhra Pradesh. I plead this with all the vehemence at my command. For the past 14 years, we have seen that this Government is incapable of acting upon its words, that it does not mind what is occurring to our people and today, when so much of upsurge is occurring in East Pakistan, and the expression of democracy and support for non-violence is given here by this House I hope this Government will take up the case of Telengana and that during the Prime Minister's reply to the debate on the President's address, she will declare that a separate Telengana State has been given.

With these words, I resume my seat.

12.59 hrs.

STATEMENT RE. CRASH OF JAMAIR DAKOTA

THE MINISTER OF PARLIAM-
MENTARY AFFAIRS, AND SHIPPING
AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, with your permission, and on

[Shri Raj Bahadur]

behalf of my colleague the Minister of Tourism and Civil Aviation who has gone to the Rajya Sabha, may I just inform the house that the I. A. C. flight I. C.-255 operating from Calcutta to Gauhati this morning reported at 11.45 hours that the wreckage of the missing Jamair Dakota had been sighted about 30 miles east-north-east of Hashimara. The I. A. F. authorities at Hashimara have been requested to send helicopters immediately to the site.

MR. SPEAKER : Now, Ramji Ram - absent. Then, Shri Achal Singh.
आप लंच के बाद बोलें ।

If all of you stick to the time fixed by your parties, then I think all of you can be accommodated, but in spite of the bell, if you keep on speaking, it means you are taking another Member's time.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

[The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock]

[MR. DEPUTY-SPEAKER *in the Chair*]

MOTION OF THANKS ON PRESIDENT'S ADDRESS—*Contd.*

SHRI B. K. DASCHOWDHURI (Cooch Behar) : Sir, I have a submission to make. There is a sensational news which has appeared in almost all the newspapers today which reads "Awami League appeal for India's help". It says further :

"The Awami League has sent a telegram to the Prime Minister, Mrs. Indira Gandhi, seeking India's immediate intervention to stop genocide in Bangla Desh."

MR. DEPUTY-SPEAKER : It has appeared in all the newspapers and I am sure the hon. Members and government have taken notice of this news.

SHRI B. K. DASCHOWDHURI : I want a classification whether the telegram

has already been received by the Prime Minister.

MR. DEPUTY-SPEAKER : You may write to the Prime Minister and get the information.

SHRI B. K. DASCHOWDHURI : While the Prime Minister is replying tomorrow let her clarify this. Let it be clarified whether the telegram has been received requesting immediate intervention in Bangla Desh.

SHRIMATI LAKSHMIKANTHAMMA (Khammam) : Sir, on a point of order. Before we resume the debate on the Motion of Thanks on the President's Address. I would like to bring to your kind notice something which requires the intervention of the House. It is the privilege of every hon. Member of this House to speak or interrupt other hon. Members. This morning I participated in the debate. After that, the leader of the Telegana Praja Samiti was speaking. It is not uncommon in this House for Members to interrupt others while speaking.

MR. DEPUTY-SPEAKER : What is the point of order ?

SHRIMATI LAKSHMIKANTHAMMA : After that the House adjourned and we met in the Central Hall. At that time Shri Satyanarayana Rao threatened me by saying "how dare you interrupt me ?"

SHRI M. SATYANARAYANA RAO (Karimnagar) : It is all wrong.

MR. DEPUTY-SPEAKER : Now what does the hon. Member want ?

SHRIMATI LAKSHMIKANTHAMMA : I seek the protection of the Chair and also of the House. He threatens me by saying "let us see how you come to Hyderabad". Is he threatening my life ?

MR. DEPUTY-SPEAKER : If the hon. Member wants the protection of the House, let her resort to the rules in the proper way.

SHRIMATI LAKSHMIKANTHAMMA : I will move a privilege motion tomorrow.